

Sixteenth Lok Sabha

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Title: Need to regularize adhoc employees working in India Oil Corporation Limited (IOCL) at Paradip, Odisha.

DR. KULMANI SAMAL (JAGATSINGHPUR): Respected hon. Speaker Madam, thank you very much for giving me an opportunity to raise an important issue relating to my parliamentary constituency, Jagatsinghpur, Odisha.

I would like to draw the kind attention of the Minister of Petroleum and Natural Gas towards this important issue. Paradip Port is situated in my parliamentary constituency. Many people have lost their land, property, and home, and the region has lost its river and forest.

Some people who were engaged 10 to 15 years ago in different factories have already been engaged in IOCL in Paradip Port, but they have not yet been regularised. It is a matter of regret that many people are now being posted afresh by creating new posts whereas those people who were working previously have been denied that opportunity.

So, I request the Minister of Petroleum and Natural Gas, through you, that at least those people who have lost everything, who are landless, jobless and homeless should be given preference in regularisation of their services.

माननीय अध्यक्ष :

श्री रवीन्द्र कुमार जेना को डॉ. कुलमणि सामल द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।